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Annexure-1

Name of the Corporate Debtor: Windals Auto Private Limited; Date of Commencement of Liquidation: 09-12-2024; List of Stakeholders as on: 07-02-2025

List of Secured Financial Creditors

(Amount in ₹)

Sl No	Name of Creditor	Details of Claims received		Details of claims admitted							Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claim admitted					
1	Union Bank of India	09-01-2025	3,52,04,04,695.67	3,52,04,04,695.67	Secured	3,52,04,04,695.67	Yes	Schedule I	3,52,04,04,695.67	81.60%	0	0	-	0	
2	Tata Motors Finance Limited	21-12-2024	29,05,11,190.10	29,05,11,190.10	Secured	29,05,11,190.10	Yes	Schedule II	29,05,11,190.10	6.73%	0	0	-	0	
3	HDFC Bank Limited	20-12-2024	14,60,29,780.00	14,60,29,780.00	Secured	14,60,29,780.00	Yes	Schedule III	14,60,29,780.00	3.39%	0	0	-	0	
Total			3,95,69,45,665.77	3,95,69,45,665.77						91.72%					

SECURITY DETAILS

Schedule 1

A UNION BANK OF INDIA

- Commercial Unit No. 5 B adm. 1905 sq. ft. carpet area on the 5th Floor along with two open car parking spaces in building known as Gold Line Business Centre situated at street no 327/12 and constructed on Land bearing survey no 437, hissa no 2 corresponding C. T. S. 10% of vilage Chinchoti, Malad (West), Mumbai.
- All that piece and parcel of Factory land and building Gut no 90 adm. about 929.36 sq mtrs. and Gut no 189 (old serial no 39) adm.1452.12 sq. mtrs. Bearing properties no 112 &113 Talwade Road Jyotiba Nagar, Talwade, Pune-412114.
- All the piece and parcel of Non- Agricultural Land & Building bearing Plot no.20- 21, adm. 8360 sq. mtrs. Sector 2, Opp. Arora Chemicals, Industrial Area, Pitampur, Dhar, Madhya Pradesh-454774
- All that piece and parcel of land & Building bearing Industrial Plot No. 28-A, adm. 3000 sq. mtrs. industrial Area, Pitapur-2, Dhar, Madhya Dradesh-454774.
- All that piece and parcel of land & Building bearing Khasra No. 423, Plot 24A, adm. 8157.33 sq. mtrs. Sector 11-E, Opp. RSB Transmission Ltd, Pargana Rudrapur, Village Kalyanpur, Pargana, Rudrapur, Tehsil Kichha, District Udham Singh Nagar, Utrakhand -263153.
- Plant & Machinery situated at Plot no.2.4 A, sector IIE, Opposite RSB Transmission Limited, Paragana Rudrapur, Village-Kalyanpur, Tal-Kichha, Dist. Udham Singh Nagar -263153 Uttarakhand

SCHEDULE II

TATA MOTORS FINANCE LIMITED

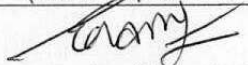
Movable, Collateral Type: Equipment and Machinery, Collateral Description: First and Exclsuive charge on all movable and fixed assets, current and future, including tangible and intangible assets at the factory located at Chimbali, Tal Khed, Dist. Haveli, Pune - 410 501

SCHEDULE II

HDFC BANK LIMITED

- First Charge in favour of the Bank: All the Movable Plant and Machinery both present and future
- Movable Properties now stored at or being stored or which may hereafter be brought into or stored at or at present installed at Windals Auto Pvt Ltd Gut No.40 Chimbli Phata

For, Windals Auto Private Limited
(Under Liquidation)


Authorised Signatory
Liquidator